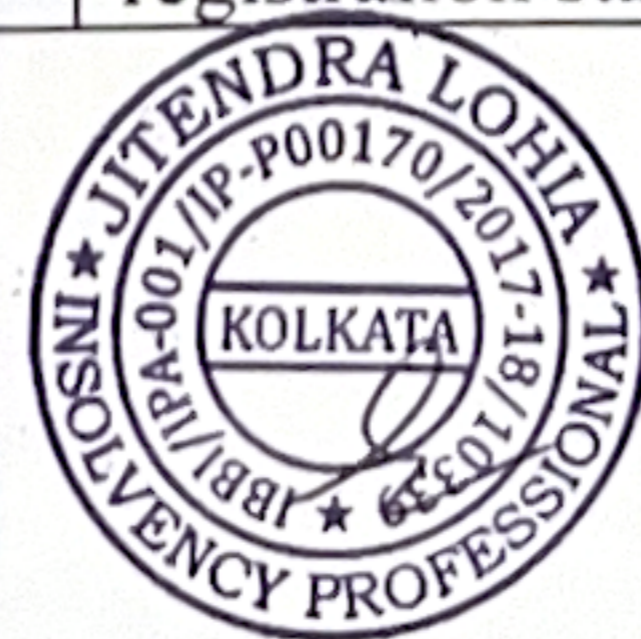


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHIVAM INDIA LIMITED OPERATING IN MANUFACTURING OF IRON AND
STEEL PRODUCTS AT WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHIVAM INDIA LIMITED CIN- U23101WB1999PLC090748 PAN- AAEC8326A	
2.	Address of the registered office	Registered Office: - Govind Mahal, 3 Wood Street, 2nd Floor, Flat No. 1, Kolkata, West Bengal, India, 700016	
3.	URL of website	Not Available	
4.	Details of place where majority of fixed assets are located	Plant Location: Angadpur Industrial Area, Raturia, Durgapur, dist.-Burdwan, West Bengal-713215	
5.	Installed capacity of main products/ services	Manufacturer of MS Billets (3 IF X 15MT) with CCM and Wire Rod mill (hot charging)	
6.	Quantity and value of main products/ services sold in last financial year	Value of main product: Rs.201.40 Crores (Figures as per the balance sheet for the year ended on 31.03.2021)	
		S. No.	Manufacturing Facilities
		Capacity (TPA)	Commercial Operation
		1	MS Billet (3 IFX15MT)
		1,35,000	Oct, 2005
		2	Wire Rods
		1,08,000	Dec,2005
		TOTAL	2,43,000
7.	Number of employees/ workmen	Nil (As on date)	
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.shivamindia@gmail.com and from the IBBI Website: https://ibbi.gov.in/en/claims/corporate-personals	
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.shivamindia@gmail.com	
10	Last date for receipt of expression of interest	07-05-2026	
11	Date of issue of provisional list of prospective resolution applicants	17-05-2026	
12	Last date for submission of objections to provisional list	22-05-2026	
13	Date of issue of final list of prospective resolution applicants	27-05-2026	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-06-2026	
15	Last date for submission of resolution plans	01-07-2026	
16	Process email id to submit Expression of Interest	cirp.shivamindia@gmail.com	
17	Details of the Corporate Debtor's registration status as MSME.	No information is available regarding the MSME registration status of the Corporate Debtor.	



J. Lohia
JITENDRA LOHIA
Resolution Professional
Shivam India Limited

Reg No: IBBI/PA-001/IP-P00170/2017-2018/10339

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/10339/02/300627/109129, AFA Valid up to – 30-Jun-27

Date: 22.04.2026

Place: Kolkata